

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 164 OF 2015 & IA NO. 264 OF 2015 AND  
APPEAL NO. 165 OF 2015 & IA NO. 267 OF 2015**

**Dated: 25<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 164 OF 2015 &  
IA NO. 264 OF 2015**

**In the matter of:**

**BSES Rajdhani Power Ltd. ... Appellant(s)  
Vs.  
Delhi Electricity Regulatory Commission ... Respondent(s)**

**APPEAL NO. 165 OF 2015 &  
IA NO. 267 OF 2015**

**BSES Yamuna Power Ltd. ... Appellant(s)  
Vs.  
Delhi Electricity Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza**

**Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Mr. Tushar Mathur  
Ms. Sanjana Dua for R-1**

**ORDER**

At the request of learned counsel for the appellant, the matter is adjourned to **29.08.2017.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**